

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3437
ANSWERED ON:01.08.2014
INFORMATION TO NATGRID
Panda Shri Baijayant "Jay"

Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India (RBI) has objected to the proposal to allow banks to directly provide any information on terror related matters to Anti-Terror National Intelligence Grid (NATGRID); and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

(a) & (b): The issue pertaining to creating institutional framework for sharing of information relating to the banks with the NATGRID was examined by Reserve Bank of India (RBI) in consultation with the Indian Banks' Association (IBA). RBI and the bankers were unanimously of the opinion that it would not be possible for banks under the current legislative framework to disclose customer information. Accordingly, it was advised that in line with international practices it may not be possible for banks to allow any agency direct access to its database. Further, under the extant legislative framework it may not be possible for banks to share customer related information like (i) name and address of the customer (ii) account number of the customer with any Government agency.